## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/103/2017

NAME OF THE APPLICANT

: INDU REMEDIES PVT LTD

**UNDER SECTION** 

: 559

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. 8.A. LOBOWDING 2. K. MAZINAWAZI

AR AN OTHERS

## **ORDER**

Counsel for Petitioner present. Mr. K. Manivannan, Representative of the Official Liquidator also present and filed reply. Matter is posted for arguments. Put up on 25.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)